

**ORISSA HIGH COURT****FILING REPORT AS ON :27/10/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	BLAPL/0010598/2022	SANKAR PRASAD SONI VS STATE OF ODISHA	RAJIB LOCHAN PATRNAIK VS	MUDULIPODA /64 /2019 () //
2	BLAPL/0010599/2022	KAMALU PANGI VS STATE OF ODISHA	ASIT KUMAR JENA VS	M.V.79 /122 /2022 () //
3	BLAPL/0010600/2022	SUJIT ROUT @ SUJIT KUMAR ROUT @ MINTU VS STATE OF ODISHA	DIGAMBAR SETHI VS	KEONJHAR TOWN /212 /2022 () //
4	BLAPL/0010601/2022	RAGHUNATH SUNA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	DHANUPALI /192 /2022 () //
5	BLAPL/0010602/2022	SOMNATH @ RAJIV BEHERA @ RAJA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	JHARSUGUDA SADAR /203 /2022 () //
6	BLAPL/0010603/2022	AMARESH DAS VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	PAHALA /182 /2022 () //
7	BLAPL/0010604/2022	DIBYA LOCHAN BEHERA VS STATE OF ODISHA	ABHISHEK DASH VS	JAGANNATHA PRASAD /61 /2015 () //
8	BLAPL/0010605/2022	SARAT KUMAR SAHOO @ PAPU VS STATE OF ODISHA	SATYAJIT MUKHERJEE VS	BARAMBA /272 /2022 () //
9	BLAPL/0010606/2022	LAMBE MUNDA VS STATE OF ODISHA	SATYAJIT MUKHERJEE VS	BAMBARI /97 /2020 () //
10	BLAPL/0010607/2022	JAGA @ JAGANNATH MUNDA VS STATE OF ODISHA	SATYAJIT MUKHERJEE VS	GHATAGAON /121 /2018 () //
11	BLAPL/0010608/2022	RANJIT @ RANJIT KUMAR DAS VS STATE OF ODISHA	HEMANTA KUMAR RATSINGH VS	BALIKUDA /455 /2021 () //

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12	BLAPL/0010609/2022	SAGAR KANDI VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	NIALI /244 /2018 () //
13	BLAPL/0010610/2022	MARUFA BEWA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	/ /0 () //
14	BLAPL/0010611/2022	SOUBHAGYA SAHOO @ KALIA VS STATE OF ODISHA	SURENDRA KUMAR ROUT VS	MADHUPATNA /280 /2022 () //
15	BLAPL/0010612/2022	MD. IRSHAD VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	SUNDARGARH TOWN /224 /2022 () //
16	BLAPL/0010613/2022	KAMAL MANDAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAİK VS	MALKANGIRI /512 /2022 () //
17	BLAPL/0010614/2022	KEWAL SINGH VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBİL /217 /2022 () //
18	BLAPL/0010615/2022	PANKAJ KUMAR VS STATE OF ODISHA	R.N.BISWAL VS	ADVA /88 /2021 () //
19	BLAPL/0010616/2022	SRIKRUSHNA JANI VS STATE OF ODISHA	ANIRUDHA DAS VS	ITAMATI /2 /2022 () //
20	BLAPL/0010617/2022	RAMAKANTA @ MILU NAYAK VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	CHHENDIPADA /415 /2022 () //
21	BLAPL/0010618/2022	BALIA SUNDHI @ BALARAM SAHOO VS STATE OF ODISHA	AJIT KUMAR PANDA VS	BAGHAMARI /103 /2022 () //
22	BLAPL/0010619/2022	PRADIP KARUAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SINAPALI /198 /2022 () //
23	BLAPL/0010620/2022	RAMA KHARA	MOHENDRA KUMAR MOHAPATRO	/ /0

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/10/2022**

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		VS	VS	()
24	BLAPL/0010621/2022	STATE OF ODISHA PRAVAKAR DAS @ BHALU	PARTHA SARATHI DAS	// GHATAGAON /206 /2022
		VS	VS	()
25	BLAPL/0010622/2022	STATE OF ODISHA GOPINATH SATAPATHY	SARAT KUMAR JENA	// HINJILI (CHATRAPUR) /158 /2021
		VS	VS	()
26	BLAPL/0010623/2022	STATE OF ODISHA PRASANTA KUMAR SWAIN @ CHILLA	TANMAYA KUMAR MOHANTY	// BOLAGARH P.S. /123 /2020
		VS	VS	()
27	BLAPL/0010624/2022	STATE OF ODISHA DEBASHIS MIRDHA	PRAVASH CHANDRA JENA	// BHOGRAI /139 /2021
		VS	VS	()
28	BLAPL/0010625/2022	STATE OF ODISHA BIPINDRA BEHERA	BHABANI SHANKAR DASPARIDA	// SAINTALA /227 /2022
		VS	VS	()
29	BLAPL/0010626/2022	STATE OF ODISHA CHAITAN KHILLO @ ANKIT	PRASANTA KUMAR SAHOO	// SEMILLIGUDA /75 /2022
		VS	VS	()
30	BLAPL/0010627/2022	STATE OF ODISHA SAHADEB MAJHI @ TUDU @ SAHADEV	SAMIR KUMAR MISHRA	// BAISINGA /217 /2022
		VS	VS	()
31	BLAPL/0010628/2022	STATE OF ODISHA SAMSON DIGAL	AMULYA RATNA PANDA	// RAIKIA /45 /2021
		VS	VS	()
32	BLAPL/0010629/2022	STATE OF ODISHA GAJAPATI MAHARANA	JITENDRA SAMANTARAY	// PURUSHOTTAMPUR /314 /2022
		VS	VS	()
33	BLAPL/0010630/2022	STATE OF ODISHA MANTU BISWAS	SUCHIT KUMAR NAYAK	// / /0
		VS	VS	()
34	BLAPL/0010631/2022	STATE OF ODISHA BHOLA SWAIN	SANGRAM KESHARI ROUT	// CHHENDIPADA /415 /2022
		VS	VS	()

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35	BLAPL/0010632/2022	STATE OF ODISHA BIRENDRA BHOKTA VS	PRAHALLADA SAHU VS	// / /0 ()
36	BLAPL/0010633/2022	STATE OF ODISHA PINTU SAHU VS	SURYAKANTA DWIBEDI VS	// KANTAMAL /141 /2022 ()
37	BLAPL/0010634/2022	STATE OF ODISHA KANCHANA BHOI VS	SAROJ KUMAR PADHI VS	// PAIKMAL /189 /2022 ()
38	BLAPL/0010635/2022	STATE OF ODISHA ANAM SINGH VS	BIJAY KUMAR BEHERA VS	// SAHID NAGAR P.S. /437 /2022 ()
39	BLAPL/0010636/2022	STATE OF ODISHA SUJIT ROUT @ SUJIT KUMAR ROUT @ MINTU VS	DIGAMBAR SETHI VS	// PANDAPADA /61 /2022 ()
40	BLAPL/0010637/2022	STATE OF ODISHA CHANDAN MALLICK VS	SMRUTI RANJAN ROUT VS	// NISCHINTAKOILI /139 /2022 ()
41	BLAPL/0010638/2022	STATE OF ODISHA SANJU SHIL VS	JITENDRA SAMANTARAY VS	// BALLIGUDA /2 /2021 ()
42	BLAPL/0010639/2022	STATE OF ODISHA AMBIKA BEHERA VS	BHABANI SHANKAR DASPARIDA VS	// SAINTALA /227 /2022 ()
43	BLAPL/0010640/2022	STATE OF ODISHA AHMAD ALI VS	SOUMYA RANJAN DAS VS	// SECTOR-15 /75 /2022 ()
44	BLAPL/0010641/2022	STATE OF ODISHA ARUNA SETHI VS	ACHYUTANANDA PATNAIK VS	// BHADRAK RURAL /442 /2021 ()
45	BLAPL/0010642/2022	STATE OF ODISHA NABIN MAHANTA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// BARKOTE /120 /2022 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	CMAPL/0000573/2022	UNION OF INDIA VS NARENDRA PRASAD PANIGRAHI	BHABANI SHANKAR RAYAGURU(CGC) VS	// 0 //
47	CMAPL/0000574/2022	SACHINDRA KANHAR VS ABHIMANYU BEHERA	ADV VS	// 0 //
48	CMAPL/0000575/2022	PABITRA SAMAL VS STATE OF ODISHA	ADV. VS	// 0 //
49	CMAPL/0000576/2022	HAREKRUSHNA BAGHAR VS STATE OF ODISHA	ADV. VS	// 0 //
50	CMAPL/0000577/2022	BAINSI BEHERA@BANSI BEHERA VS KESHAB BEHERA	ADV. VS	// 0 //
51	CMP/0001069/2022	KANCHADA MANJULA VS RAJESHWAR SAHU	LALIT KUMAR MAHARANA VS	// 0 //
52	CMP/0001070/2022	GANESHRAM PATEL VS STATE OF ODISHA	SURYA NARAYAN SATAPATHY VS	// 0 //
53	CMP/0001071/2022	JAGGABANDHU PRUSTY VS RAMESH CHANDRA PRUSTY	ACHYUTANANDA SWAIN VS	// 0 //
54	CMP/0001072/2022	DASARATHI KHAMARI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// CIVIL JUDGE (SD),PATNAGARH(Balangir) CS/0000118/2014
55	CMP/0001073/2022	KOKILA PARIDA VS TILA PATRA	BISWAJIT NAYAK VS	// CIVIL JUDGE(J.D.)PATTAMUNDAI(Kendrapara *) CS/0000090/2012
56	CMP/0001074/2022	AMARKANTA PANDA VS DR.SURESH CHANDRA MISHRA	PRAFULLA CHANDRA DAS VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha *) CS/0001373/2021
57	CMP/0001075/2022	CHHAIL NAYAK	BIPLAB P.B. BHALI	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
58	CMP/0001076/2022	RABINDRANATH NAYAK		//
		NAHIRUN NISHA	KALINGA KESHARI MOHAPATRA	//
		VS	VS	0
59	CMP/0001077/2022	ABDUL KASIM JALAL UDIN		//
		MAHENDRA ROUT	SUKANTA KUMAR NAYAK	//
		VS	VS	0
60	CMP/0001078/2022	BISHNU ROUT		//
		BHAGABAN PRADHAN	PRAFULLA KUMAR RATH	//
		VS	VS	0
61	CMP/0001079/2022	PRADEEP KUMAR BISWAL		//
		CHHAIL NAYAK	BIPLAB P.B. BAHALI	//
		VS	VS	0
62	CMP/0001080/2022	RABINDRANATH NAYAK		//
		A	P	//
		VS	VS	0
63	CONTC/0006507/2022	D		//
		UDAYANATH MAJHI	ADV.	//
		VS	VS	0
64	CONTC/0006508/2022	SUSANTA KUMAR DASH,DIRECTOR SECONDARY EDU.		//
		RANJAN KUMAR SAHU	ADV.	//
		VS	VS	0
65	CONTC/0006509/2022	SUSANTA KUMAR DASH,DIRECTOR SECONDARY EDU.		//
		JAYAKRUSHNA PANDA	BIKASH MISHRA	//
		VS	VS	0
66	CONTC/0006510/2022	BISHNUPADA SETHI,IAS		//
		BIRANCHI BHUIAN	BIKASH MISHRA	//
		VS	VS	0
67	CONTC/0006511/2022	BISHNUPADA SETHI, I.A.S.		//
		HADIBANDHU BEHERA	ADV.	//
		VS	VS	0
68	CONTC/0006512/2022	SATYABRATA SAHU,SECY.,R AND D.M. DEPT.		//
		PARBATI MISHRA	ADV	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :27/10/2022**

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		BHABATARAN SAHU, O.A.S.		//
69	CONTC/0006513/2022	SAHIL SAHU	ADV	//
		VS	VS	0
		DR. BIJAYA KUMAR SAHOO, CONTROLLER OF EXAMINATION, CHSE, BBSR		//
70	CONTC/0006514/2022	SUSANTA KUMAR KAR	SUSHREE SENAPATI MOHAPATRA	//
		VS	VS	0
		BISIKESAN DEHURY, G.M.(ADMINISTRATION), OSRTC, BBSR		//
71	CONTC/0006515/2022	MAMATA SATPATHY	SUSANTA KUMAR DASH	//
		VS	VS	0
		ANANYA DAS,D.M. CUM COLLECTOR,SAMBALPUR		//
72	CONTC/0006516/2022	LILI MISHRA	SUSANTA KUMAR DASH	//
		VS	VS	0
		ANANYA DAS, DISTRICT MAGISTRATE CUM COLLECTOR, SAMBALPUR		//
73	CONTC/0006517/2022	BASANTI NAYAK	ADV.	//
		VS	VS	0
		PRANAB KUMAR BEHERA,B.D.O. TIGIRIA BLOCK		//
74	CONTC/0006518/2022	ARUNA BHOI	ADV.	//
		VS	VS	0
		BHABANI SANKAR CHAINI,COLLECTOR ,CUTTACK		//
75	CONTC/0006519/2022	GANESH CHOUDHURY	ADV	//
		VS	VS	0
		SALINI PANDIT, COMMNR CUM SECY., H AND FW DEPT.		//
76	CONTC/0006520/2022	AJAYA KUMAR DHAL	ADV.	//
		VS	VS	0
		SHALINI PANDIT,COMMNR. CUM SECY.,H AND F.W. DEPT.		//
77	CONTC/0006521/2022	JUBARAJ MISHRA	ADV.	//
		VS	VS	0
		SUNIL BANSAL,IPS		//
78	CONTC/0006522/2022	DILLIP KUMAR PRADHAN	ADV.	//
		VS	VS	0
		ASWATHY S.,IAS		//
79	CONTC/0006523/2022	CHITTA RANJAN NANDI	NIRANJAN LENKA	//
		VS	VS	0
		CHITHRA ARUMUGAN, I.A.S.		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/10/2022**

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80	CONTC/0006524/2022	BAIKUNTHA CHARAN BARAL VS ASWATHY S.,IAS	ADV. VS	// ()
81	CONTC/0006525/2022	RADHAMOHAN PATRA VS CHITHRA ARUMUGAN, I.A.S.	NIRANJAN LENKA VS	// ()
82	CONTC/0006526/2022	RAJKISHORE SWAIN VS SATYABRATA SAHU,IAS	PRAFULLA KUMAR MOHAPATRA VS	// ()
83	CONTC/0006527/2022	SANTHAPURA URDU U.P.(M.E)SCHOOL VS ASWATHY S.,IAS	ADV. VS	// ()
84	CONTC/0006528/2022	BISHNUPRIYA MOHAPATRA VS ASWATHY S.,IAS	ADV. VS	// ()
85	CRLA/0000951/2022	SANTANU PODHA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /40 /2020 ()
86	CRLA/0000952/2022	K. PRAHALLAD DORA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	DIGAPAHANDI /39 /2015 ()
87	CRLA/0000953/2022	BISHNU DAS @ BISHNU CHARAN DAS VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	PATTAMUNDAI /159 /2018 ()
88	CRLA/0000954/2022	BIJAY KUMAR MANIA VS STATE OF ODISHA	GITANJALI VS	// ()
89	CRLA/0000955/2022	MANOJ KUMAR PRADHAN VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	KORAPUT VIGILANCE /46 /2010 ()
90	CRLA/0000956/2022	ROHIT KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	K.NUAGOAN /60 /2020 ()
91	CRLA/0000957/2022	JAYALAL LAHAJAL	SATYA NARAYAN MISHRA (4)	THUAMUL RAMPUR /139 /2022

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
92	CRLMA/000290/2022	STATE OF ODISHA GOURANGA MALLIK	BASANTA KUMAR DAS	// HINJILI (CHATRAPUR) /66 /2012
		VS	VS	()
93	CRLMC/0003172/2022	STATE OF ODISHA JALANDHAR TAKRI@JALADHAR TAKRI	JAJATI KESHARI KHUNTIA	// / /0
		VS	VS	()
94	CRLMC/0003173/2022	BHAGYABATI TAKRI MAHAMMAD FARUK	S.K.MISHRA	// JEYPORE MAHILA /56 /2021
		VS	VS	()
95	CRLMC/0003174/2022	STATE OF ODISHA BISWANATH DASH	BIJAYA KUMAR BEHERA 1	// BINJHARPUR /65 /2019
		VS	VS	()
96	CRLMC/0003175/2022	STATE OF ODISHA BINAPANI DASH	BIJAYA KUMAR BEHERA 1	// BINJHARPUR /66 /2019
		VS	VS	()
97	CRLMC/0003176/2022	STATE OF ODISHA JAYAJAL BEHERA	BYOMOKESH SAHOO	// AINTHAPALI /280 /2022
		VS	VS	()
98	CRLMC/0003177/2022	STATE OF ODISHA BIJAY KUMAR NAYAK	BIDYADHAR MANSINGA	// RAJKANIKA /157 /2020
		VS	VS	()
99	CRLMC/0003178/2022	STATE OF ODISHA SISIR DAS	BIJAYA KUMAR RAGADA	// NIALI /13 /2017
		VS	VS	()
100	CRLMC/0003179/2022	STATE OF ODISHA DR.SWASTIK PRIYADARSAN SATPATHY	BRAHMANANDA TRIPATHY	// BHUBANESWAR VIGILANCE /17 /2022
		VS	VS	()
101	CRLMC/0003180/2022	STATE OF ODISHA GANGADHAR BHOI@ROUT	SAUMYA RANJAN PRADHAN	// BHADRAK TOWN /386 /2013
		VS	VS	()
102	CRLMC/0003181/2022	STATE OF ODISHA HARIHAR BHOI	SIDHARTHA DAS	// BARGARH /564 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/10/2022**

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103	CRLMC/0003182/2022	STATE OF ODISHA DILLIP BEHERA@DILLIP KUMAR BEHERA VS	NEPOLEON SAHANI VS	// TANGI /67 /2019 ()
104	CRLMC/0003183/2022	STATE OF ODISHA M/S. TRAHJ JAGGANATH CONSTRUCTION PVT. LTD.SUPRIYO RANJAN MAHAPATRA VS	VS	// / /0 ()
105	CRLMC/0003184/2022	DUSHASAN MOHANTY ANUPRAJ NAYAK VS	ALOK KUMAR DAS VS	// PATTAMUNDAI /260 /2018 ()
106	CRLMC/0003185/2022	STATE OF ODISHA ARUNA MOHAPATRA@ARU VS	RABI NARAYAN MOHANTY VS	// LINGARAJ P.S. /291 /2021 ()
107	CRLMC/0003186/2022	STATE OF ODISHA GIRISH PRADHAN VS	SURYAKANTA DWIBEDI VS	// / /0 ()
108	CRLMC/0003187/2022	STATE OF ODISHA KORA BARADA@KORA PRASAD BARADA VS	BHARAT JALLI VS	// MAHILA (BERHAMPUR) /28 /2004 ()
109	CRLMC/0003188/2022	STATE OF ODISHA AKSHAYA KUMAR MOHANTY@BAPU@AKSHAY MOHANTY VS	MOHANTY CHANDRA JENA VS	// BASTA /247 /2022 ()
110	CRLMC/0003189/2022	STATE OF ODISHA DR.PAYOD KUMAR JENA VS	LINGARAJ SARANGI VS	// LAXMISAGAR P.S. /336 /2022 ()
111	CRLMC/0003190/2022	STATE OF ODISHA PRAVATI BEJ VS	RAGHUNATH SINGH VS	// / /0 ()
112	CRLMC/0003191/2022	SUKANTI PANDA SANATAN DEHURY VS	RABINDRA NATH PRUSTY VS	// TIGIRIA /84 /2018 ()
113	CRLMC/0003192/2022	STATE OF ODISHA BIDYADHAR KATA VS	J.N. PANDA VS	// KESINGA /190 /2018 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	CRLMC/0003193/2022	HATAKISHORE BEHERA@HATAKESHAR BEHERA@ <del>KRISHNAKAMAL</del> BEHERA VS STATE OF ODISHA	VS	NIHALPRASAD /129 /2022 () //
115	CRLMC/0003194/2022	DIBAKAR PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KODALA /23 /2021 () //
116	CRLMC/0003195/2022	SASMITA DAS VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BADAGODA P.S. /309 /2020 () //
117	CRLMC/0003196/2022	MAMTAZ KHAN@MAMTAJ KHAN VS STATE OF ODISHA	BINI MISHRA VS	SPL.TASK FORCE /30 /2021 () //
118	CRLMP/0002233/2022	URMILA PATRA VS STATE OF ODISHA	DIBYA RANJAN BEHERA VS	/ /0 () //
119	CRLMP/0002234/2022	SARADA PRASAD MISHRA VS PRATIMA DEVTA @ MISHRA	DEBASIS TRIPATHY VS	/ /0 JUDGE FAMILY COURT, KENDRAPARA(Kendrapara *) IA/0000006/2017
120	CRLMP/0002235/2022	ASISH MALLICK VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	/ /0 () //
121	CRLMP/0002236/2022	SANJAY KUMAR SAHU @ SANJAY SAHU VS STATE OF ODISHA	SMRUTI RANJAN MOHANTY VS	/ /0 () //
122	CRLMP/0002237/2022	TAPAN KUMAR BEHERA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	/ /0 () //
123	CRLMP/0002238/2022	MADHUSMITA BHOI VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	/ /0 () //
124	CRLMP/0002239/2022	JITENDRIYA MOHANTY VS SOUMYARASHMI PANIGRAHI	SANJIB KUMAR BHANJADEO VS	/ /0 () //
125	CRLMP/0002240/2022	RABINDRA DAS	ACHYUTANANDA PATTNAIK	/ /0

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
126	CRLMP/0002241/2022	STATE OF ODISHA GITANJALI DAS	ACHYUTANANDA PATTNAIK	// / /0
		VS	VS	()
127	CRLREV/0000502/2022	STATE OF ODISHA JAMI RAVI KUMAR	LALIT KUMAR MAHARANA	// BADABAZAR /224 /2020
		VS	VS	()
128	CRLREV/0000503/2022	STATE OF ODISHA RABINDRA KUMAR BEHERA	SATYA RANJAN MULIA	// NANDAPUR /51 /2020
		VS	VS	()
129	CRLREV/0000504/2022	STATE OF ODISHA VINOD RAJ CHAUHAN	DILIP KUMAR SAHU	// RENGALI /35 /2022
		VS	VS	()
130	CRLREV/0000505/2022	STATE OF ODISHA SRI KRISHNA TRANSPORT, CUTTACK	SATYA RANJAN MULIA	// CHAULIAGANJA /24 /2016
		VS	VS	()
131	CRLREV/0000506/2022	STATE OF ODISHA JOGINDRA MEHER @ MITU	SMRUTI RANJAN MOHAPATRA	// MANAMUNDA /32 /2016
		VS	VS	()
132	CRLREV/0000507/2022	STATE OF ODISHA MAHENDRA PRASAD	JNYANANANDA PANDA	// / /0
		VS	VS	()
133	CRP/0000025/2022	STATE OF ODISHA MAMATA MANJIT	BANSHIDHAR BAUG	// / /
		VS	VS	()
134	FAO/0000416/2022	NAMITA ROUT MANJU JAJODIA	BIBEKANANDA BHUYAN	// / /
		VS	VS	()
135	MACA/0000569/2022	M/S.BAJAJ FINANCE LTD. MANDAKINI MUDULI	BISHNU BRATA SINGH	// / /
		VS	VS	()
136	MATA/0000214/2022	BANAMALI DAS BHARATI BEHERA@PRADHAN	PRAFULLA KUMAR RATH	// / /
		VS	VS	JUDGE FAMILY COURT,ROURKELA(Sundargarh)

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	RPFAM/0000271/2022	PRASANT KUMAR PRADHAN NIBEDITA SAHOO VS	ASHWINI KUMAR DAS VS	CP/0000141/2020 // ()
138	RPFAM/0000272/2022	BIBHUTI BHUSAN SAHOO UGRASENA JENA VS	LINGARAJ SARANGI VS	// // ()
139	RPFAM/0000273/2022	BISHNUPRIYA BEHERA DHANESWAR NAIK VS	J.N.PANDA VS	// // ()
140	RSA/0000279/2022	BASANTI GARADA STATE OF ODISHA VS	RUPESH KUMAR KANUNGO VS	// // ()
141	RVWPET/0000283/2022	CHAKRADHAR GIRI MANMATH MOHAPATRA VS	RAJET ROY VS	// // ()
142	RVWPET/0000284/2022	M/S. JAIKISAN DASMALL HAREKRUSHNA BEHERA VS	RAJEET ROY VS	// // ()
143	RVWPET/0000285/2022	M/S. JAIKISAN DASMALL JUTE PRODUCTS PVT. LTD. BHAKTA BASTAL BEHERA VS	RAJEET ROY VS	// // ()
144	RVWPET/0000286/2022	M/S. JAIKISAN DASMALL JUTE PRODUCTS PVT. LTD. RAMESH CHANDRA PRADHAN VS	RAJEET ROY VS	// // ()
145	RVWPET/0000287/2022	M/S. JAIKISAN DASMALL JUTE PRODUCTS PVT. LTD. GOURANGA BEHERA VS	RAJEET ROY VS	// // ()
146	TRP(C)/0000413/2022	M/S. JAIKISAN DASMALL JUTE PRODUCTS PVT. LTD. MANASWINI SAHOO VS	RAJENDRA NARAYAN ROUT VS	// // JUDGE FAMILY COURT,GANJAM(Ganjam)
147	TRP(C)/0000414/2022	POONAM KUMAR SAHU PUNAM PALIT VS	PARTHA SARATHI DAS VS	CP/0000437/2021 // ()
		PRADIP PALIT		//

**ORISSA HIGH COURT****FILING REPORT AS ON :27/10/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
148	TRP(C)/0000415/2022	SUJATA PANIGRAHI VS PRATAP KUMAR PANIGRAHI	DIBYA JYOTI SAHOO VS	// 0 //
149	TRP(C)/0000416/2022	RUBI SETHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// 0 //
150	WA/0001411/2022	STATE OF ODISHA VS CHANDRAMANI BEHERA	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
151	WA/0001412/2022	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	RAJDEEP PRADHAN VS	// 0 //
152	WA/0001413/2022	BOARD OF SECONDARY EDUCATION, ODISHA VS STATE OF ODISHA	S.S. RAO VS	// 0 //
153	WA/0001414/2022	KALYANI BEHERA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	// 0 //
154	WA/0001415/2022	BINAPANI SENAPATI VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
155	WA/0001416/2022	STATE OF ODISHA VS BARADA PRASAD RATH	SASWAT DAS, A.G.A. VS	// 0 //
156	WA/0001417/2022	RAMAN KUMAR SETHY VS BIJU PATTNAIK UNIVERSITY OF TECHNOLOGY, ROURKELA	DR. JITENDRA KUMAR LENKA VS	// 0 //
157	WA/0001418/2022	GOVERNMENT COLLEGE OF ENGINEERING VS BRAJA KISHORE JENA	SUBIR PALIT (SR.ADV) VS	// 0 //
158	WA/0001419/2022	GOVERNMENT COLLEGE OF ENGINEERING VS HIMANSU PATRA	SUBIR PALIT(SR. ADV.) VS	// 0 //
159	WP(C)/0028377/2022	MOHAMMED OSMAN	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0028378/2022	ARUN KUMAR PANIGRAHI	PRAVASH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0028379/2022	AJIT KUMAR PRADHAN	BASUDEV PUJARI	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0028380/2022	BIJAY KUMAR MALIK	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0028381/2022	DASARATHI MISHRA	ABHILASH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0028382/2022	RAJASHREE MISHRA	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		NALCO FOUNDATION, BBSR		//
165	WP(C)/0028383/2022	SHYAM PRAKASH ROUT	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0028384/2022	PRANAKRUSHNA BEHERA	JIBAN RANJAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0028385/2022	PABITRA MOHAN ROUT	PRATAP CHANDRA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0028386/2022	SAMBIT NAYAK	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		NALCO FOUNDATION, BBSR		//
169	WP(C)/0028387/2022	LAKSHYAPATI NAG	TIRTH KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0028388/2022	RAJESH KUMAR LENKA	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0028389/2022	NALCO FOUNDATION, BBSR DUSMANTA SAHU VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// // 0 //
172	WP(C)/0028390/2022	PUNEET KUMAR BISWAL VS NALCO FOUNDATION, BBSR	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
173	WP(C)/0028391/2022	GOURANGA NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
174	WP(C)/0028392/2022	ROJALIN RANJITSINGH VS ICICI BANK LTD., BBSR	MANORANJAN MUDULI VS	// 0 //
175	WP(C)/0028393/2022	SANTOSH KUMAR PANDA VS STATE OF ODISHA	ULLASH CHANDRA MOHANTY VS	// 0 //
176	WP(C)/0028394/2022	SOVANANDA ROUT VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
177	WP(C)/0028395/2022	SUBHASHREE JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
178	WP(C)/0028396/2022	RAMA CHANDRA BEHERA VS PRINCIPAL SECY. TO GOVT. OF ODISHA, PR AND DW DEPT.	TANMAY MISHRA VS	// 0 //
179	WP(C)/0028397/2022	ANUPAM RAY VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
180	WP(C)/0028398/2022	SARBESWAR SAHU VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
181	WP(C)/0028399/2022	SATINDER SINGH VS REGIONAL MANAGER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :27/10/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
182	WP(C)/0028400/2022	SANTILATA NAYAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
183	WP(C)/0028401/2022	ARUN KUMAR DAS VS R.T.O.,BHADRAK	BRAJA MOHAN SARANGI VS	// 0 //
184	WP(C)/0028402/2022	SHAIL KUMARI JHA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// 0 //
185	WP(C)/0028403/2022	RATIKANTA PANIGRAHI VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
186	WP(C)/0028404/2022	PRADYUMNA KUMAR SAMANTRAY VS R.T.O.,JHARSUGUDA	BRAJA MOHAN SARANGI VS	// 0 //
187	WP(C)/0028405/2022	BIPLAB SAMANTRAY VS R.T.O.,ANGUL	BRAJA MOHAN SARANGI VS	// 0 //
188	WP(C)/0028406/2022	SRINATH PRADHAN VS ESTATE OFFICER CUM SUB COLLECTOR, SAMBALPUR	KOUSIK ANANDA GURU VS	// 0 //
189	WP(C)/0028407/2022	AMULYA KUMAR PUHAN VS R.T.O.,CHANDIKHOLE	BRAJA MOHAN SARANGI VS	// 0 //
190	WP(C)/0028408/2022	AMULYA KUMAR PUHAN VS R.T.O.,BHADRAK	BRAJA MOHAN SARANGI VS	// 0 //
191	WP(C)/0028409/2022	NANDINI KALANDI VS COLLECTOR CUM DM., MAYURBHANJ	SUBRATA PANDA VS	// 0 //
192	WP(C)/0028410/2022	BIPLAB SAMANTRAY VS R.T.O.,BALASORE	BRAJA MOHAN SARANGI VS	// 0 //
193	WP(C)/0028411/2022	BIPLAB SAMANTRAY	BRAJA MOHAN SARANGI	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0028412/2022	R.T.O.,CUTTACK BIPLAB SAMANTRAY	BRAJA MOHAN SARANGI	//
		VS	VS	0
195	WP(C)/0028413/2022	R.T.O.,SAMBALPUR AJAY KUMAR SAMAL	AMIYA KUMAR MOHANTY (A)	//
		VS	VS	0
196	WP(C)/0028414/2022	STATE OF ODISHA SAMIR SAMAL	BRAJA MOHAN SARANGI	//
		VS	VS	0
197	WP(C)/0028415/2022	R.T.O.,CHHATRAPUR M.DURGAPRASAD RAO	UMAKANT SAHOO	//
		VS	VS	0
198	WP(C)/0028416/2022	AO CUM CM, PNB, SAMBALPUR JATINDRA NATH	BRAJA MOHAN SARANGI	//
		VS	VS	0
199	WP(C)/0028417/2022	STATE OF ODISHA MD SHOAIB	BRAJA MOHAN SARANGI	//
		VS	VS	0
200	WP(C)/0028418/2022	STATE OF ODISHA JAY GOPAL SWAIN	BRAJA MOHAN SARANGI	//
		VS	VS	0
201	WP(C)/0028419/2022	STATE OF ODISHA AMULYA MOHANTY	BRAJA MOHAN SARANGI	//
		VS	VS	0
202	WP(C)/0028420/2022	STATE OF ODISHA MAHESWAR MUKHI	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
203	WP(C)/0028421/2022	STATE OF ODISHA MANOJ MOHAPATRA	BRAJA MOHAN SARANGI	//
		VS	VS	0
204	WP(C)/0028422/2022	STATE OF ODISHA SUNIL CHHURA	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :27/10/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
205	WP(C)/0028423/2022	STATE OF ODISHA JULI JENA VS COLLECTOR, PURI	BRAJA MOHAN SARANGI VS	// // 0 //
206	WP(C)/0028424/2022	PUNA TOPAKI VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
207	WP(C)/0028425/2022	JOGENDRANATH SAHOO VS REGIONAL MANAGER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
208	WP(C)/0028426/2022	MANORANJAN SAHOO VS STATE OF ODISHA	SARADA DASH VS	// 0 //
209	WP(C)/0028427/2022	MADHAB CHANDRA PANDA VS REGIONAL MANAGER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
210	WP(C)/0028428/2022	SUMITRA @ JAMUNA MALLICK VS MEERA MOHANTY	K.C.RAJGURU MOHAPATRA VS	// 0 //
211	WP(C)/0028429/2022	RELIANCE HOME FINANCE LTD.,MUMBAI VS THE DM CUM COLLECTOR, KHURDA	DEVI PRASAD TRIPATHY VS	// 0 //
212	WP(C)/0028430/2022	AMULYA KUMAR SI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
213	WP(C)/0028431/2022	RELIANCE HOME FINANCE LTD.,MUMBAI VS THE DM CUM COLLECTOR, KHURDA	DEVI PRASAD TRIPATHY VS	// 0 //
214	WP(C)/0028432/2022	SANTOSH KUMAR DAS VS STATE OF ODISHA	BIJAYA KUMAR PARIDA -2 VS	// 0 //
215	WP(C)/0028433/2022	RELIANCE HOME FINANCE LTD.,MUMBAI VS THE DM CUM COLLECTOR, KHURDA	DEVI PRASAD TRIPATHY VS	// 0 //

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)0028434/2022	MD. BABULI RAJA VS NHAI, KEONJHAR	A.K.SAHOO VS	// 0 //
217	WP(C)0028435/2022	M/S. LEOFAB PROJECTS PVT. LTD., BBSR VS COMMNR., GST AND CENTRAL EXCISE, BBSR COMMISSIONERATE	KANANBALA ROY CHOUDHURY VS	// 0 //
218	WP(C)0028436/2022	SUMATI PADHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
219	WP(C)0028437/2022	ENAM RASUL KHAN VS STATE OF ODISHA	PRASANTA KUMAR NAYAK VS	// 0 //
220	WP(C)0028438/2022	ABHISEK BHABANI PANDA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
221	WP(C)0028439/2022	SEEMANJALI BAG VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
222	WP(C)0028440/2022	SK. ALLIUDDIN VS STATE OF ODISHA	PRASANTA KUMAR NAYAK VS	// 0 //
223	WP(C)0028441/2022	M/S. MAA KUANRI TRANSPORT, KEONJHAR VS COMMNR., GST AND CX COMMISSIONERATE, ROURKELA	KANANBALA ROY CHOUDHURY VS	// 0 //
224	WP(C)0028442/2022	SUNIL KUMAR MAHARANA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
225	WP(C)0028443/2022	RAGHUNATH MOHANTY VS PRESIDING OFFICER, LABOUR COURT, SAMBALPUR	SHASHI BHUSAN JENA VS	// 0 //
226	WP(C)0028444/2022	RUKSAR BEGUM VS STATE OF ODISHA	PRASANTA KUMAR NAYAK VS	// 0 //
227	WP(C)0028445/2022	SUPRITI MOHANTY	SRINIVAS MOHANTY	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :27/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0028446/2022	UMESH PRASAD DEHURI	SRINIVAS MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0028447/2022	SASHI SEKHAR SARANGI	MANAS PATI	//
		VS	VS	0
		STATE OF ORISSA		//
230	WP(C)/0028448/2022	TRINATH PRADHAN	BINAYAK PRASHAD MOHANTY	//
		VS	VS	0
		SECRETARY, LAW, GOVT. OF ODISHA		//
231	WP(C)/0028449/2022	PRAFULLA KUMAR MOHANTY	SIDHANT DWIBEDI	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0028450/2022	MALATI MALLIK	DINABANDHU NAYAK	//
		VS	VS	0
		THE COMMISSIONER, LAND RECORDS AND SETTLEMENT, CUTTACK		//
233	WP(C)/0028451/2022	MADHUSUDAN MOHAPATRA	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0028452/2022	DEBENDRA JAGAT	BHOJARAJ SETH	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0028453/2022	NIRANJAN RAUT	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
236	WP(C)/0028454/2022	BIJAY KUMAR ROUL	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0028455/2022	RAKESH KUMAR MAHAKUD	BHOJARAJ SETH	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0028456/2022	MURALIDHAR SAHU	SHASHI BHUSAN JENA	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0028457/2022	STATE OF ODISHA T.AMKAT SWAMI PATRA VS	SHASHI BHUSAN JENA VS	// // ()
240	WP(C)/0028458/2022	STATE OF ODISHA BABA NILAKANTHESWAR CONSTRUCTION P LTD., VS	SHUBRA ANJAN MULIA VS	// // ()
241	WP(C)/0028459/2022	STATE OF ODISHA JEETENDRA KUMAR PANDA VS	SHASHI BHUSAN JENA VS	// // ()
242	WP(C)/0028460/2022	STATE OF ODISHA CHANDRAKANT GOYAL VS	GAGAN BIHARI SINGH VS	// // ()
243	WP(C)/0028461/2022	COLLECTOR, SUNDARGAHR DANDAPANI MOLANA VS	SHASHI BHUSAN JENA VS	// // ()
244	WP(C)/0028462/2022	STATE OF ODISHA SARAT CHANDRA PARIDA VS	SHASHI BHUSAN JENA VS	// // ()
245	WP(C)/0028463/2022	STATE OF ODISHA SUSIL KUMAR SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
246	WP(C)/0028464/2022	STATE OF ORISSA SK IMDAD ALLI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
247	WP(C)/0028465/2022	STATE OF ORISSA SARAT CHANDRA ROUT VS	DILLIP KUMAR MOHAPATRA VS	// // ()
248	WP(C)/0028466/2022	STATE OF ORISSA RABINDRANATH KAR VS	DILLIP KUMAR MOHAPATRA VS	// // ()
249	WP(C)/0028467/2022	STATE OF ORISSA M/S DALMIA FIBRES LTD., SUNDARGARH VS	BASUDEV PANDA VS	// // ()
		THE COMMNR. OF CT AND GST, ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :27/10/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
250	WP(C)/0028468/2022	MANASI MISHRA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
251	WP(C)/0028469/2022	DR. MAMATA MANJARI PANDA VS STATE OF ODISHA	SURAVI MOHANTY VS	// 0 //
252	WP(C)/0028470/2022	SUNIL KUMAR SUTAR VS TAHASILDAR-CUM-REVENUE OFFICER, ATHAGARH	JAJATI KISHORE MOHANTY VS	// 0 //
253	WP(C)/0028471/2022	SITA MINZ VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
254	WP(C)/0028472/2022	KAMALAKANTA ROUT VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
255	WP(C)/0028473/2022	SAPNESWAR @ SAPTESWAR BEHERA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
256	WP(C)/0028474/2022	SARAT CHANDRA SATAPATHY VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
257	WP(C)/0028475/2022	PRAVATI DAS VS STATE OF ORISSA	AJIT CHANDRA MOHAPATRA VS	// 0 //
258	WP(C)/0028476/2022	DHANESWAR MOHAPATRA VS STATE OF ORISSA	ANAM CHARAN PANDA VS	// 0 //
259	WP(C)/0028477/2022	GOPAL KRUSHNA JENA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
260	WP(C)/0028478/2022	M/S DALMIA FIBRES LTD., SUNDARGAHR VS THE COMMNR. OF CT AND GST, ODISHA	BASUDEV PANDA VS	// 0 //
261	WP(C)/0028479/2022	MITRABHANU NAIK	AMIYA KUMAR CHHATOI	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0028480/2022	M/S KUAR MUNDA FABALLOY PVT. LTD., SUNDARGBAR	ABHINAV DEV PANDA	//
		VS	VS	0
		THE COMMNR. OF CT AND GST, ODISHA		//
263	WP(C)/0028481/2022	KISHOR KUMAR JENA	KSHIROD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0028482/2022	SUHASINI PATRA	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0028483/2022	NARAYAN SUAR	MANAS KUMAR CHAND	//
		VS	VS	0
		STATE OF ORISSA		//
266	WP(C)/0028484/2022	RAJESH KU. SAHOO	ASWINI KUMAR KARMI	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0028485/2022	BRAJABANDHU PARIDA	SUJATA JENA	//
		VS	VS	0
		COMMISSIONER OF ENDOWMENTS, BBSR		//
268	WP(C)/0028486/2022	RABINDRA KUMAR DAS	UMESH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0028487/2022	RABINDRA KUMAR DAS	UMESH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0028488/2022	JANMEJAY DUTTA	SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0028489/2022	RAJENDRA KUMAR JENA	SATYARANJAN MOHAPATRA	//
		VS	VS	0
		COMMISSIONER, CONSOLIDATION, ODISHA		//
272	WP(C)/0028490/2022	RABINDRA KUMAR DAS	UMESH CHANDRA MOHANTY	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0028491/2022	STATE OF ODISHA KANCHANBALA SAHOO VS	B.P.TRIPATHY VS	// // ()
274	WP(C)/0028492/2022	CANARA BANK, CUTTACK ABHAYA KUMAR PARIDA VS	SOMADARSAN MOHANTY VS	// // ()
275	WP(C)/0028493/2022	AO, UNION BANK OF INDIA PARTHA SARATHI JENA VS	PITAMBAR PANDA VS	// // ()
276	WP(C)/0028494/2022	STATE OF ODISHA MCL, ANGUL VS	DEBARAJ MOHANTY VS	// // ()
277	WP(C)/0028495/2022	CHAITANYA BEHERA MAHADEB BHOI VS	PITAMBAR PANDA VS	// // ()
278	WP(C)/0028496/2022	STATE OF ORISSA CHITTABODHA BISWAL VS	PITAMBAR PANDA VS	// // ()
279	WP(C)/0028497/2022	STATE OF ORISSA BELALSINGH GOND VS	PITAMBAR PANDA VS	// // ()
280	WP(C)/0028498/2022	STATE OF ORISSA MCL, ANGUL VS	DEBARAJ MOHANTY VS	// // ()
281	WP(C)/0028499/2022	BUDHEI SAHOO BIBHUTI BHUSAN PANDA VS	TANMAYA KUMAR MOHANTY VS	// // ()
282	WP(C)/0028500/2022	AO., INDIAN BANK ZONAL OFFICE BERHAMPUR UMESH CHANDRA DEBATA VS	ARJUNA CHARANA BEHERA VS	// // ()
283	WP(C)/0028501/2022	PUNJAB NATIONAL BANK, SAMBALPUR BAMADEV SASMAL VS	SOUMYA RANJAN DAS VS	// // ()
		SADHU PRADHAN		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :27/10/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	WP(C)/0028502/2022	SUNANDA KUMAR BAUG VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
285	WP(C)/0028503/2022	BABA NILAKANTHESWAR CONSTRUCTION P LTD., VS STATE OF ODISHA	SHUBRAKANTAN MULIA VS	// 0 //
286	WP(C)/0028504/2022	SIDHESWAR PANDA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
287	WP(C)/0028505/2022	SANJUKTA NANDA VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
288	WP(C)/0028506/2022	JYOTI RANJAN MOHANTY VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
289	WP(C)/0028507/2022	SUDHAMAY JENA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
290	WP(C)/0028508/2022	G4S SECURITY SERVICES EMPLOYEES UNION, VS THE JOINT LABOUR COMMISSIONER, BBSR	BBSR PRATIK DASH VS	// 0 //
291	WP(C)/0028509/2022	SANDIP KUMAR MAHARANA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
292	WP(C)/0028510/2022	SOUMITRY MISHRA VS STATE OF ODISHA	DEBABRATA RATH VS	// 0 //
293	WP(C)/0028511/2022	CHITTADIPTA JENA VS CHAIRMAN, REGULATED MARKET COMMITTEE, JAGATSINGHPUR	MD. GOLAM MADANI VS	// 0 //
294	WP(C)/0028512/2022	HARE KRUSHNA MISHRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
295	WP(C)/0028513/2022	ARUN KUMAR MOHANTY	SHASHI BHUSAN JENA	//

**ORISSA HIGH COURT****FILING REPORT AS ON :27/10/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		STATE OF ORISSA		//
296	WP(C)/0028514/2022	AKSHAYA KUMAR BAHINIPATI	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ORISSA		//
297	WP(C)/0028515/2022	AKSHAYA KUMAR KHUNTIA	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0028516/2022	JAGAMOHAN SETHI	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ORISSA		//
299	WP(C)/0028517/2022	GOVINDA MEHER	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ORISSA		//
300	WP(C)/0028518/2022	SURENDRA SITHA	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0028519/2022	BINAKAR NIROJ NALINI KUMAR	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ORISSA		//
302	WP(C)/0028520/2022	SABITA SITHA	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0028521/2022	ABDUL SHAKUR	P.K.TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0028522/2022	KAMIL NAYAK	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0028523/2022	MANORANJAN NAYAK	NEPOLEON SAHANI	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0028524/2022	SATYEN RANA	RAMESH CHANDRA OJHA	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0028525/2022	STATE OF ODISHA KAILASH CHANDRA OJHA VS	SHASHI BHUSAN JENA VS	// // ()
308	WP(C)/0028526/2022	STATE OF ODISHA RAJALAXMI SAHOO VS	RAMESH CHANDRA OJHA VS	// // ()
309	WP(C)/0028527/2022	STATE OF ODISHA KANAKLATA DEI VS	SHASHI BHUSAN JENA VS	// // ()
310	WP(C)/0028528/2022	STATE OF ODISHA TRILOCHAN MAHANTA VS	VS	// // ()
311	WP(C)/0028529/2022	CHIEF SECRETARY, STATE OF ORISSA BRAJA BANDHU MALLICK VS	SHASHI BHUSAN JENA VS	// // ()
312	WP(C)/0028530/2022	STATE OF ODISHA HI-TECH ESTATES AND PROMOTERS PVT. LTD.,BBSR VS	AMITAV BAGCHI VS	// // ()
313	WP(C)/0028531/2022	THE STATE OF ODISHA PRASANT KUMAR MISHRA VS	SHASHI BHUSAN JENA VS	// // ()
314	WP(C)/0028532/2022	STATE OF ODISHA BIBEKANANDA MISHRA VS	DR. JAGABANDHU DAS VS	// // ()
315	WP(C)/0028533/2022	STATE OF ODISHA GIRIJA SANKAR NANDA VS	BISWABIHARI MOHANTY VS	// // ()
316	WP(C)/0028534/2022	PRINCIPAL SECY. TO GOVT. OF ODISHA, WATER RESOURCES DEPT. MALAYA KUMAR SAHU VS	BISWABIHARI MOHANTY VS	// // ()
317	WP(C)/0028535/2022	PRINCIPAL SECY. TO GOVT. OF ODISHA, WATER RESOURCES DEPT. BISESWAR MOHANTA VS	AMIT PRASAD BOSE VS	// // ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :27/10/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
318	WP(C)/0028536/2022	P.SATYA NARAYAN PATRO VS PRINCIPAL SECY. TO GOVT., WATER RESOURCES DEPT., BBSR	BISWABIHARI MOHANTY VS	// 0
319	WP(C)/0028537/2022	SMARAK RANJAN MALIK VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0
320	WP(C)/0028538/2022	JAGANNATH DAS VS PRINCIPAL SECY. TO GOVT., WATER RESOURCES DEPT., BBSR	BISWABIHARI MOHANTY VS	// 0
321	WP(C)/0028539/2022	M/S NATHJEE ENTERPRISES, JHARSUGUDA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0
322	WP(C)/0028540/2022	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	SUBASH CH PANI VS	// 0
323	WP(C)/0028541/2022	SAMSHER ALAM KHAN VS STATE OF ODISHA	SUBASH CH PANI VS	// 0
324	WP(C)/0028542/2022	ARAT SAHOO VS STATE OF ODISHA	SUBASH CH PANI VS	// 0
325	WP(C)/0028543/2022	JHARANA PRADHAN VS STATE OF ODISHA	H.N.MOHAPATRA VS	// 0
326	WP(C)/0028544/2022	DIPAK ROUT VS STATE OF ODISHA	SUBASH CH PANI VS	// 0
327	WP(C)/0028545/2022	BENUDHAR SAMANTRAY VS STATE OF ODISHA	SUBASH CH PANI VS	// 0
328	WP(C)/0028546/2022	ZIQITZA HEALTH CARE LTD., MUMBAI VS BIBEKANANDA NAYAK	SHIBASHISH MISRA VS	// 0
329	WP(C)/0028547/2022	BHIMA KHATI	BIBHUTI BHUSAN SWAIN	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :27/10/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0028548/2022	ROHIT KUMBHAR	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0028549/2022	RISHI KAPPOR MOHANANDIA	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0028550/2022	SASTHI RANI MANDAL	SANKAR PRASAD PANI	//
		VS	VS	0
		UNION OF INDIA		//
333	WP(C)/0028551/2022	RATNAKAR SENDHRIA	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0028552/2022	LOCHANA BHOI@BOI	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0028553/2022	SUDHIR SUNA	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0028554/2022	PRAKASH RANJAN AGASTI	BISWAJIT MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0028555/2022	BIKRAM GHUDA	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0028556/2022	JUGUNU CHHURA	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0028557/2022	PRASANTA KUMAR DAS	ACHYUTANANDA PATTANAIAK	//
		VS	VS	0
		STATE COMMISSION OF INFORMATION, BBSR		//
340	WP(C)/0028558/2022	RAJESH KUMBHAR	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0028559/2022	STATE OF ODISHA AJAYA KRUSHNA DAS VS THE TAHASILDAR, PURI	ASHOK KUMAR MOHAPATRA 1 VS	// // ()
342	WP(C)/0028560/2022	NILA SAHU VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// // ()
343	WP(C)/0028561/2022	MANOJ NAG VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// // ()
344	WP(C)/0028562/2022	RAMTANU DEEP VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// // ()
345	WP(C)/0028563/2022	SUBRAT ROUSTRAY VS SARMISTHA PRIYADARSINI PAL @ ROUSTRAY	NRUSINGHA NANDA MOHAPATRA VS	// // ()
346	WPCRL/0000132/2022	KANHU CHARAN PARIDA VS STATE OF ODISHA	NEPOLEON SAHANI VS	/ /0 // ()
347	WPCRL/0000133/2022	PARBATI MOHALLIK VS STATE OF ODISHA	VIVEKANANDA JENA VS	/ /0 // ()
348	WPCRL/0000134/2022	LAXMI BEHERA VS STATE OF ODISHA	SAKTI PRASAD DAS VS	/ /0 // ()
349	ABLAPL/0013933/2022	SILU SETHI VS STATE OF ODISHA	RAJALAXMI BISWAL VS	KIAKATA /30 /2022 // ()
350	ABLAPL/0013934/2022	GAJENDRA BHUJABAL VS STATE OF ODISHA	AKSHAYA KUMAR MOHAPATRA VS	TOMANDO /251 /2022 // ()
351	ABLAPL/0013935/2022	BASANTA SAHU VS STATE OF ODISHA	ASIT KUMAR JENA VS	BALICHANDRAPUR /353 /2022 // ()

**ORISSA HIGH COURT****FILING REPORT AS ON :27/10/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
352	ABLAPL/0013936/2022	SUBASINI MOHAPATRA VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	GRAM GANJAM /141 /2022 () //
353	ABLAPL/0013937/2022	SANTOSH DEBNATH VS STATE OF ODISHA	SUBHANKAR ROUT VS	// / /0 () //
354	ABLAPL/0013938/2022	RAJU @ RAJENDRA SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	GURUJIHATIA /148 /2022 () //
355	ABLAPL/0013939/2022	JAYARAM NETAM VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	CHANDAHANDI /17 /2021 () //
356	ABLAPL/0013940/2022	NABA KUMAR SAHU @ NABA KISHORE SAHU VS STATE OF ODISHA	TRILOCHAN NANDA VS	JONK /212 /2022 () //
357	ABLAPL/0013941/2022	ABHILIPSHA BARIK VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	BAISINGA /326 /2022 () //
358	ABLAPL/0013942/2022	PADMALOCHAN RANA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	BAISINGA /326 /2022 () //
359	ABLAPL/0013943/2022	MALAMAJHI KINIHADAKA VS STATE OF ODISHA	S.S.RAY 2 VS	CHANDRAPUR /66 /2021 () //
360	ABLAPL/0013944/2022	SANTOSH KUMAR MALLICK @ SANTOSH MALLICKBRUNDBAN ROUT VS STATE OF ODISHA	VS	CDA-II /119 /2022 () //
361	ABLAPL/0013945/2022	SAGAR CHANDRA MOHANTY VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	// / /0 () //
362	ABLAPL/0013946/2022	NIRMAL CHANDRA TRIPATHY VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KENDRAPARA SADAR /429 /2022 () //
363	ABLAPL/0013947/2022	MANJU AGARWAL	SOUMYA RANJAN DAS	PLANTSITE /388 /2022

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
364	ABLAPL/0013948/2022	STATE OF ODISHA SUBHADA SAHOO	SUBIR PALIT	// NAUGAON /226 /2022
		VS	VS	()
365	ABLAPL/0013949/2022	STATE OF ODISHA MANGAL BARAN SINGH	GOURI MOHAN RATH	// JAKHAPURA /118 /2022
		VS	VS	()
366	ABLAPL/0013950/2022	STATE OF ODISHA SUDARSHAN SETHI	JAYANTA KUMAR MAJHI	// BALIAPAL /207 /2022
		VS	VS	()
367	ABLAPL/0013951/2022	STATE OF ODISHA KALPANA PRADHAN	SURYA NARAYAN MISHRA	// KANAS /170 /2022
		VS	VS	()
368	ABLAPL/0013952/2022	STATE OF ODISHA RATRA GHIBILA	SK. ZAFARULLA	// MANAMUNDA /161 /2021
		VS	VS	()
369	ABLAPL/0013953/2022	STATE OF ODISHA BABULA SINGH	SK. ZAFARULLA	// NILGIRI /284 /2022
		VS	VS	()
370	ABLAPL/0013954/2022	STATE OF ODISHA RAKESH PRADHAN	BISWAJIT NAYAK	// RASOL /172 /2021
		VS	VS	()
371	ABLAPL/0013955/2022	STATE OF ODISHA RAJKUMARI BEHERA	SUSIL KUMAR PATNAIK	// KHAMAR /203 /2022
		VS	VS	()
372	ABLAPL/0013956/2022	STATE OF ODISHA SRIBATSA BEHERA	SUSIL KUMAR PATNAIK	// KHAMAR /203 /2022
		VS	VS	()
373	ABLAPL/0013957/2022	STATE OF ODISHA JAGABANDHU NAYAK	SUKANTA KUMAR NAYAK	// BASUDEVPUR /492 /2022
		VS	VS	()
374	ABLAPL/0013958/2022	STATE OF ODISHA SUJIT KHATEI	BIBHUTI SATPATHY	// NIALI /399 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0013959/2022	STATE OF ODISHA ASISH KUMAR MOHANTY @ GULUA VS	DEBASIS TRIPATHY VS	// KENDRAPARA SADAR /424 /2022 ()
376	ABLAPL/0013960/2022	STATE OF ODISHA ARIN KUMAR MOHANTY @ ARIN MOHANTY VS	BIBHUTI RANJAN MOHANTY VS	// BALIAPAL /187 /2022 ()
377	ABLAPL/0013961/2022	STATE OF ODISHA RAJENDRA GUPTA VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /343 /2022 ()
378	ABLAPL/0013962/2022	STATE OF ODISHA MANTU @ GIRIDHARI BEHERA VS	AMULYA RATNA PANDA VS	// BALASORE TOWN /176 /2022 ()
379	ABLAPL/0013963/2022	STATE OF ODISHA LAXMI NARAYAN SAHU VS	GEETANJALI MAJHI VS	// RENGALI (SAMBALPUR) /199 /2022 ()
380	ABLAPL/0013964/2022	STATE OF ODISHA NIRANJAN BARIHA VS	AMIT PRASAD BOSE VS	// KHAPRAKHOL /164 /2022 ()
381	ABLAPL/0013965/2022	STATE OF ODISHA NIRANJAN SAMAL VS	AMIT PRASAD BOSE VS	// DHENKANAL TOWN /555 /2022 ()
382	ABLAPL/0013966/2022	STATE OF ODISHA MD. IMTIYAZ GADDI @ MD. IMTIYAZ ALI VS	JULU KHANSAMA VS	// DHANUPALI /385 /2022 ()
383	ABLAPL/0013967/2022	STATE OF ODISHA BISWAJIT MISHRA VS	JAYADEBA BEHERA VS	// JATNI P.S. /320 /2022 ()
384	ABLAPL/0013968/2022	STATE OF ODISHA NIRMAL DAS VS	SUSANTA KUMAR BARAL VS	// GONDIA /8 /2022 ()
385	ABLAPL/0013969/2022	STATE OF ODISHA JITAN @ JITEN @ JITENDRA KUMAR NAYAK VS	ACHYUTANANDA PATTNAIK VS	// BHADRAK TOWN /82 /2019 ()
		STATE OF ODISHA		//

# ORISSA HIGH COURT

MISC CASES FILED on :27/10/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	4/2022 MA/157/2001	JHADESWARI DEVI-MP	M/S C.A RAO, S.K BEHERA, A.TRIPATHY
2	4/2022 MA/157/2001	JHADESWARI DEVI-MP	M/S C.A RAO, S.K BEHERA, A.TRIPATHY
3	4/2022 MA/157/2001	JHADESWARI DEVI-MP	M/S C.A RAO, S.K BEHERA, A.TRIPATHY
4	30/2022 CRP/25/2022	MAMATA MANJIT-MP	BANSHIDHAR BAUG
5	30/2022 CRP/25/2022	MAMATA MANJIT-MP	BANSHIDHAR BAUG
6	173/2022 LAA/11/2020	DIRECTOR, INTERIM TEST RANGE, CHANDIPUR-MP	
7	290/2022 RVWPET/239/2022	DEVENDRA UMRAO-MP	LALIT KUMAR MAHARANA
8	291/2022 RVWPET/283/2022	MANMATH MOHAPATRA-MP	RAJJET ROY
9	292/2022 RVWPET/284/2022	HAREKRUSHNA BEHERA-MP	RAJJEET ROY
10	293/2022 RVWPET/285/2022	BHAKTA BASTAL BEHERA-MP	RAJEET ROY
11	294/2022 RVWPET/286/2022	RAMESH CHANDRA PRADHAN-MP	RAJJEET ROY
12	295/2022 RVWPET/287/2022	GOURANGA BEHERA-MP	RAJJEET ROY
13	352/2022 RPFAM/271/2022	NIBEDITA SAHOO-MP	ASHWINI KUMAR DAS
14	353/2022 RPFAM/272/2022	UGRASENA JENA-MP	LINGARAJ SARANGI
15	354/2022 RPFAM/273/2022	DHANESWAR NAIK-MP	J.N.PANDA
16	381/2022 CRLMP/2234/2022	SARADA PRASAD MISHRA-MP	DEBASIS TRIPATHY
17	382/2022 CRLMP/2239/2022	JITENDRIYA MOHANTY-MP	SANJIB KUMAR BHANJADEO
18	460/2022 TRP(C)/399/2022	SHATABDI NAYAK-MP	RAJENDRA NARAYAN ROUT
19	461/2022 TRP(C)/413/2022	MANASWINI SAHOO-MP	RAJENDRA NARAYAN ROUT
20	462/2022 TRP(C)/414/2022	PUNAM PALIT-MP	PARTHA SARATHI DAS
21	463/2022 TRP(C)/415/2022	SUJATA PANIGRAHI-MP	DIBYA JYOTI SAHOO
22	464/2022 TRP(C)/416/2022	RUBI SETHI-MP	JUGALA KISHORE PANDA
23	649/2022 FAO/416/2022	MANJU JAJODIA-MP	BIBEKANANDA BHUYAN
24	698/2022 CRLREV/504/2022	VINOD RAJ CHAUHAN-MP	DILIP KUMAR SAHU
25	699/2022 CRLREV/506/2022	JOGINDRA MEHER @ MITU-MP	SMRUTI RANJAN MOHAPATRA
26	700/2022	JOGINDRA MEHER @ MITU-MP	SMRUTI RANJAN MOHAPATRA

27	CRLREV/506/2022 701/2022	NAKULA NAYAK-MP	NIRANJAN PANDA
28	CRLREV/468/2022 702/2022	MAHENDRA PRASAD-MP	JNYANANANDA PANDA
29	CRLREV/507/2022 703/2022	MAHENDRA PRASAD-MP	JNYANANANDA PANDA
30	CRLREV/507/2022 1114/2022	STATE OF ODISHA-MP	RUPESH KUMAR KANUNGO
31	RSA/279/2022 1115/2022	PRAVABATI PATTANAIAK-MP	M/S.P.K.SAHOO
32	RSA/484/2016 1122/2022	KANCHADA MANJULA-MP	LALIT KUMAR MAHARANA
33	CMP/1069/2022 1124/2022	GANESHRAM PATEL-MP	SURYA NARAYAN SATAPATHY
34	CMP/1070/2022 1125/2022	ANUSUYA NANDA-MP	M.M.SWAIN
35	CMP/988/2022 1126/2022	CHHAIL NAYAK-MP	BIPLAB P.B. BAHALI
36	CMP/1075/2022 1127/2022	NAHIRUN NISHA-MP	KALINGA KESHARI MOHAPATRA
37	CMP/1076/2022 1128/2022	MAHENDRA ROUT-MP	SUKANTA KUMAR NAYAK
38	CMP/1077/2022 1129/2022	MUNA BIBI-MP	JAYADEBA BEHERA
39	CMP/961/2022 1130/2022	CHHAIL NAYAK-MP	BIPLAB P.B. BAHALI
40	CMP/1079/2022 1184/2022	HARIHAR SAHOO-MP	MANOJ KUMAR MOHANTY
41	WPC(OAC)/2346/2006 1209/2022	MANDAKINI MUDULI-MP	BISHNU BRATA SINGH
42	MACA/569/2022 1210/2022	ACCHABA ROUT-MP	M/S.PRASANT KU.MISHRA
43	MACA/1281/2015 1211/2022	M/S. TATA AIG G.I.CO. LTD.-MP	
44	MACA/16/2022 1774/2022	RAMA KRIPAL YADAV-MP	JUGALA KISHORE PANDA M/S.RAJIB BIHARI MISHRA
45	CRLA/190/2021 1775/2022	SANTANU PODHA-MP	JUGALA KISHORE PANDA
46	CRLA/951/2022 1776/2022	SANTANU PODHA-MP	JUGALA KISHORE PANDA
47	CRLA/951/2022 1777/2022	K. PRAHALLAD DORA-MP	PRATYUSHA NAIDU
48	CRLA/952/2022 1778/2022	K. PRAHALLAD DORA-MP	PRATYUSHA NAIDU
49	CRLA/952/2022 1779/2022	BISHNU DAS @ BISHNU CHARAN DAS-MP	BISHNU PRASAD PRADHAN
50	CRLA/953/2022 1780/2022	BISHNU DAS @ BISHNU CHARAN DAS-MP	BISHNU PRASAD PRADHAN
51	CRLA/953/2022 1781/2022	BIJAY KUMAR MANIA-MP	GITANJALI
52	CRLA/954/2022 1782/2022	BIJAY KUMAR MANIA-MP	GITANJALI
53	CRLA/954/2022 1783/2022	MANOJ KUMAR PRADHAN-MP	BHABANI SHANKAR DASPARIDA
54	CRLA/955/2022 1784/2022	MANOJ KUMAR PRADHAN-MP	BHABANI SHANKAR DASPARIDA
55	CRLA/955/2022 1785/2022	ROHIT KANHAR-MP	AMULYA RATNA PANDA
56	CRLA/956/2022 1786/2022	ROHIT KANHAR-MP	AMULYA RATNA PANDA
57	CRLA/956/2022 1923/2022	JAYGOUN BIBI-MP	AMULYA RATNA PANDA
	BLAPL/7235/2022		

58	1924/2022 BLAPL/7643/2022	RANA MUNA DORA-MP	BIDYALOK MOHAPATRA
59	1925/2022 BLAPL/8204/2021	SK.ANUWAR @ PINTU-MP	
60	1926/2022 BLAPL/1285/2022	SK. MUSAFIR-MP	KULDEEP MOHANTY
61	1927/2022 BLAPL/10277/2022	SUDHIR LIMA-MP	SUCHIT KUMAR NAYAK
62	1928/2022 BLAPL/7813/2022	SUSANTA KUMAR PANDA @ SUSHANTA PANDA-MP	JITENDRA SAMANTARAY
63	1929/2022 BLAPL/4642/2022	KAILASH DALEI @ KAILASH CHANDRA DALEI-MP	
64	2114/2022 ABLAPL/13313/2022	RABINDRANATH PATI-MP	
65	2115/2022 ABLAPL/12615/2022	NIRU @ HIMANSU KUMAR LIMA-MP	
66	2116/2022 ABLAPL/9952/2022	BIJAY KUMAR MANDAL-MP	
67	2117/2022 ABLAPL/8095/2022	JITENDRA NAHAK-MP	
68	2118/2022 ABLAPL/7975/2022	SATYAJIT SWAIN-MP	AJIT KUMAR PANDA
69	2119/2022 ABLAPL/12947/2022	SRINIBAS PANDA-MP	
70	2120/2022 ABLAPL/13303/2022	SAHANAWAZ KHAN-MP	
71	2121/2022 ABLAPL/3057/2022	PURUSOTTAM BARIK-MP	DHIRENDRA KUMAR MOHAPATRA
72	2122/2022 ABLAPL/3444/2022	MALAYA KUMAR JENA-MP	
73	2123/2022 ABLAPL/3446/2022	SAMIR KUMAR JENA-MP	
74	2124/2022 ABLAPL/11482/2022	KARTIKA SAHOO @ PRADEEP RANJAN SAHOO-MP	
75	2125/2022 ABLAPL/9265/2019	CHITTARANJAN DASH-MP	SURYA NARAYAN MISHRA
76	2126/2022 ABLAPL/12749/2022	HEMANTA MANDAL-MP	
77	2127/2022 ABLAPL/3596/2022	SUSHANTA SAHU-MP	SURYAKANTA DWIBEDI
78	2128/2022 ABLAPL/12755/2022	PRADIP KUMAR BARAD-MP	
79	2129/2022 ABLAPL/14474/2021	HEMA PRABHA SETHY-MP	
80	2130/2022 ABLAPL/11830/2022	RABINDRA MALIK-MP	SANJIB KUMAR BHANJADEO
81	2462/2022 CRLMC/3172/2022	JALANDHAR TAKRI@JALADHAR TAKRI-MP	JAJATI KESHARI KHUNTIA
82	2463/2022 CRLMC/3173/2022	MAHAMMAD FARUK-MP	TUSHAR KANT NAYAK
83	2464/2022 CRLMC/3177/2022	BIJAY KUMAR NAYAK-MP	BIDYADHAR MANSINGA
84	2465/2022 CRLMC/2969/2022	PAKUNI@PRAKASH PRADHAN-MP	RANJIT MOHANTY
85	2466/2022 CRLMC/3180/2022	GANGADHAR BHOI@ROUT-MP	SAUMYA RANJAN PRADHAN
86	2467/2022 CRLMC/3044/2022	PRATAP GHADEI @ PRATAP CHANDRA GHADEI-MP	RAJENDRA NARAYAN ROUT
87	2468/2022 CRLMC/3181/2022	HARIHAR BHOI-MP	SIDHARTHA DAS
88	2469/2022 CRLMC/3183/2022	M/S. TRAHI JAGGANATH CONSTRUCTION PVT. LTD.-MP	SUPRIYO RANJAN MAHAPATRA
89	2470/2022	ANUPRAJ NAYAK-MP	ALOK KUMAR DAS



121	14637/2022 WP(C)/28403/2022	RATIKANTA PANIGRAHI-MP	KARUNAKAR RATH
122	14638/2022 WP(C)/28406/2022	SRINATH PRADHAN-MP	KOUSIK ANANDA GURU
123	14639/2022 WP(C)/3138/2019	M/S.HINDALCO INDUSTRIES LTD.-MP	M/S.MUKESH PANDA,M/S. NISHANT SHAH
124	14640/2022 WP(C)/3138/2019	M/S.HINDALCO INDUSTRIES LTD.-MP	M/S.MUKESH PANDA,M/S. NISHANT SHAH
125	14641/2022 WP(C)/28413/2022	AJAY KUMAR SAMAL-MP	AMIYA KUMAR MOHANTY (A)
126	14642/2022 WP(C)/28415/2022	M.DURGAPRASAD RAO-MP	UMAKANT SAHOO
127	14643/2022 WP(C)/28435/2022	M/S. LEOFAB PROJECTS PVT. LTD., BBSR-MP	KANANBALA ROY CHOUDHURY
128	14644/2022 WP(C)/28437/2022	ENAM RASUL KHAN-MP	PRASANTA KUMAR NAYAK
129	14645/2022 WP(C)/28439/2022	SEEMANJALI BAG-MP	AKSHAYA KUMAR SAHOO
130	14646/2022 WP(C)/18580/2022	BHAGABATI NAYAK-MP	BISHNUBRATA SINGH
131	14647/2022 WP(C)/28440/2022	SK. ALLIUDDIN-MP	PRASANTA KUMAR NAYAK
132	14648/2022 WP(C)/28441/2022	M/S. MAA KUANRI TRANSPORT, KEONJHAR-MP	KANANBALA ROY CHOUDHURY
133	14649/2022 WP(C)/28442/2022	SUNIL KUMAR MAHARANA-MP	ABHILASH MISHRA
134	14650/2022 WP(C)/28443/2022	RAGHUNATH MOHANTY-MP	SHASHI BHUSAN JENA
135	14651/2022 WP(C)/28444/2022	RUKSAR BEGUM-MP	PRASANTA KUMAR NAYAK
136	14652/2022 WP(C)/28438/2022	ABHISEK BHABANI PANDA-MP	AKSHAYA KUMAR PANDEY
137	14653/2022 WP(C)/28438/2022	ABHISEK BHABANI PANDA-MP	AKSHAYA KUMAR PANDEY
138	14654/2022 WP(C)/28445/2022	SUPRITI MOHANTY-MP	SRINIVAS MOHANTY
139	14655/2022 WP(C)/28460/2022	CHANDRAKANT GOYAL-MP	GAGAN BIHARI SINGH
140	14656/2022 WP(C)/28095/2022	RANJAN KUMAR NAYAK-MP	KADAR MOHAMMAD
141	14657/2022 WP(C)/28471/2022	SITA MINZ-MP	PRASANTA KUMAR SATAPATHY
142	14658/2022 WP(C)/28472/2022	KAMALAKANTA ROUT-MP	KANANBALA ROY CHOUDHURY
143	14659/2022 WP(C)/28473/2022	SAPNESWAR @ SAPTESWAR BEHERA-MP	SUKANTA KUMAR MISHRA
144	14660/2022 WP(C)/14250/2022	ASHOK KUMAR DASH-MP	AUROVINDA MOHANTY
145	14661/2022 WP(C)/24191/2020	ARJUN MURMU-MP	BIRAJA PRASANNA SATAPATHY
146	14662/2022 WP(C)/28476/2022	DHANESWAR MOHAPATRA-MP	ANAM CHARAN PANDA
147	14663/2022 WP(C)/28467/2022	M/S DALMIA FIBRES LTD., SUNDARGARH-MP	BASUDEV PANDA
148	14664/2022 WP(C)/28477/2022	GOPAL KRUSHNA JENA-MP	PRASANTA KUMAR NANDA
149	14665/2022 WP(C)/28478/2022	M/S DALMIA FIBRES LTD., SUNDARGAHR-MP	BASUDEV PANDA
150	14666/2022 WP(C)/6196/2021	LATA NAIK-MP	TRILOCHAN NANDA
151	14667/2022 WP(C)/28480/2022	M/S KUAR MUNDA FABALLOY PVT. LTD., SUNDARGAHR-MP	BASUDEV PANDA
152	14668/2022	NARAYAN SUAR-MP	MANAS KUMAR CHAND

153	WP(C)/28483/2022 14669/2022	RAJESH KU. SAHOO-MP	ASWINI KUMAR KARMI
154	WP(C)/28484/2022 14670/2022	DR.RABINDRA KU.SAHOO-MP	M/S.S.P.MISHRA
155	WP(C)/9429/2007 14671/2022	BRAJABANDHU PARIDA-MP	SUJATA JENA
156	WP(C)/28485/2022 14672/2022	RABINDRA KUMAR DAS-MP	UMESH CHANDRA MOHANTY
157	WP(C)/28486/2022 14673/2022	RABINDRA KUMAR DAS-MP	UMESH CHANDRA MOHANTY
158	WP(C)/28487/2022 14674/2022	JANMEJAY DUTTA-MP	SAPAN KUMAR PAL
159	WP(C)/28488/2022 14675/2022	RAJENDRA KUMAR JENA-MP	SATYARANJAN MOHAPATRA
160	WP(C)/28489/2022 14676/2022	RABINDRA KUMAR DAS-MP	UMESH CHANDRA MOHANTY
161	WP(C)/28490/2022 14678/2022	KANCHANBALA SAHOO-MP	B.P.TRIPATHY
162	WP(C)/28491/2022 14679/2022	ARUN KUMAR PANDA-MP	
163	WP(C)/12708/2019 14680/2022	MCL, ANGUL-MP	DEBARAJ MOHANTY
164	WP(C)/28494/2022 14681/2022	MCL, ANGUL-MP	DEBARAJ MOHANTY
165	WP(C)/28494/2022 14682/2022	MCL, ANGUL-MP	DEBARAJ MOHANTY
166	WP(C)/28498/2022 14683/2022	MCL, ANGUL-MP	DEBARAJ MOHANTY
167	WP(C)/28498/2022 14684/2022	BIBHUTI BHUSAN PANDA-MP	TANMAYA KUMAR MOHANTY
168	WP(C)/28499/2022 14685/2022	UMESH CHANDRA DEBATA-MP	ARJUNA CHARANA BEHERA
169	WP(C)/28500/2022 14686/2022	BAMADEV SASMAL-MP	SOUMYA RANJAN DAS
170	WP(C)/28501/2022 14687/2022	JYOTI RANJAN MOHANTY-MP	BHABANI SANKAR TRIPATHY (1)
171	WP(C)/28506/2022 14688/2022	G4S SECURITY SERVICES EMPLOYEES UNION, BBSR-MP PRATIK DASH	
172	WP(C)/28508/2022 14689/2022	SANDIP KUMAR MAHARANA-MP	BHABANI SANKAR TRIPATHY (1)
173	WP(C)/28509/2022 14690/2022	ZOHARA ZABEEN-MP	BISWANATH BEHERA
174	WP(C)/23029/2022 14691/2022	KAMIL NAYAK-MP	RAMDAS ACHARY
175	WP(C)/28522/2022 14692/2022	HARIHAR JENA-MP	GEETANJALI MAJHI
176	WP(C)/27769/2022 14693/2022	PRAFULLA KU.MOHANTY-MP	M/S.BISWANATH RATH
177	WP(C)/16605/2012 14694/2022	PRAFULLA KU.MOHANTY-MP	M/S.BISWANATH RATH
178	WP(C)/16605/2012 14695/2022	PRAFULLA KU.MOHANTY-MP	MAHITOSH SINHA
179	WP(C)/16605/2012 14696/2022	GIRIJA SANKAR NANDA-MP	BISWABIHARI MOHANTY
180	WP(C)/28533/2022 14697/2022	MALAYA KUMAR SAHU-MP	BISWABIHARI MOHANTY
181	WP(C)/28534/2022 14698/2022	P.SATYA NARAYAN PATRO-MP	BISWABIHARI MOHANTY
182	WP(C)/28536/2022 14699/2022	SMARAK RANJAN MALIK-MP	DR. JITENDRA KUMAR LENKA
183	WP(C)/28537/2022 14700/2022	JAGANNATH DAS-MP	BISWABIHARI MOHANTY
	WP(C)/28538/2022		

184	14701/2022 WP(C)/28539/2022	M/S NATHJEE ENTERPRISES, JHARSUGUDA-MP	GYANENDRA CHANDRA SWAIN
185	14702/2022 WP(C)/28543/2022	JHARANA PRADHAN-MP	H.N.MOHAPATRA
186	14703/2022 WP(C)/16945/2022	DEEPAK VEDI-MP	BISWAJIT NAYAK
187	14704/2022 WP(C)/28546/2022	ZIQITZA HEALTH CARE LTD., MUMBAI-MP	SHIBASHISH MISRA
188	14705/2022 WP(C)/28550/2022	SASTHI RANI MANDAL-MP	SANKAR PRASAD PANI
189	14706/2022 WP(C)/28563/2022	SUBRAT ROUSTRAY-MP	NRUSINGHA NANDA MOHAPATRA